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Title: Introduction of the State Bank of India (Amendment) Bill, 2007.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the State Bank of India Act, 1955.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State Bank of India Act, 1955."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

...(Interruptions)

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** Introduced with the recommendation of the President

14.09 hrs.